

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/71(CHE)2021

NAME OF THE PETITIONER : Milestone Trusteeship Services Pvt Ltd

NAME OF THE RESPONDENT(S) : Technology Frontiers India Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. Anant Merathia. Mr. Muraleedharan is present for the Respondent.

Applicant Counsel submits that IA(IBC)/6/CHE/2023 has been filed as an Application for substitution of the Applicant which is listed for hearing on 16.01.2023.

List this application along with application for substitution IA(IBC)/6/CHE/2023 for further hearing on 16.01.2023.

—Sd—

SAMEER KAKAR
Member (Technical)

Phk

—Sd—

DR. DEEPTI MUKESH
Member (Judicial)